

No.GOB(I) 1/2024

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 12TH NOVEMBER, 2024.

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of **DISTRICT JUDGE** is ordered for administrative reasons and in the interest of public service to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Ravindra Hegde	Prl. District and Sessions Judge, Mysuru.	Proposed for appointment as District Judge, OOD, Registrar (Vigilance), High Court of Karnataka, Bengaluru. <i>(Vice Smt. Saraswati Vishnu Kosandar - transferred)</i>
2	Smt. Saraswati Vishnu Kosandar	District Judge, OOD, Registrar (Vigilance), High Court of Karnataka, Bengaluru.	Proposed for appointment as District Judge, OOD, Registrar (Judicial), High Court of Karnataka, Bengaluru. <i>(Vice Sri. E. Rajeeva Gowda - transferred)</i>
3	Smt. S. Nagashree	Prl. District and Sessions Judge, Kalaburagi.	Proposed for appointment as District Judge, OOD, Registrar (Infrastructure and Maintenance), High Court of Karnataka, Bengaluru. <i>(Vice Smt. E. Chandrakala - transferred)</i>
4	Sri. K. Narayana Prasad	District Judge, OOD, Registrar (Recruitment), High Court of Karnataka, Bengaluru.	Proposed for appointment as District Judge, OOD, Additional Director, Karnataka Judicial Academy, Bengaluru. <i>(Vice Sri. Alva Shantanna Muthappa - transferred)</i>

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1	2	3	4
5	Sri. E. Rajeeva Gowda	District Judge, OOD, Registrar (Judicial), High Court of Karnataka, Bengaluru.	Proposed for appointment as District Judge, OOD, Registrar (Administration), High Court of Karnataka, Bengaluru. <i>(Vice Sri. V. Nagaraja - transferred)</i>
6	Sri. Alva Shantanna Muthappa	District Judge, OOD, Additional Director, Karnataka Judicial Academy, Bengaluru.	Proposed for appointment as District Judge, OOD, Senior Faculty Member, Karnataka Judicial Academy, Bengaluru. <i>(Vacant Post)</i>
7	Smt. E. Chandrakala	District Judge, OOD, Registrar (Infrastructure and Maintenance), High Court of Karnataka, Bengaluru.	Proposed for appointment as District Judge, OOD, Registrar (Recruitment), High Court of Karnataka, Bengaluru. <i>(Vice Sri. K. Narayana Prasad - transferred)</i>
8	Sri. V. Nagaraja	District Judge, OOD, Registrar (Administration), High Court of Karnataka, Bengaluru.	District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru. <i>(Vacant Post)</i>

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-
(K.S. BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State.
- 2 The Officers concerned with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts immediately.
- 3 The Courts concerned.
- 4 The Accountant General in Karnataka, Bengaluru.
- 5 The A.R(S.S)-cum-PPS to Hon'ble the Chief Justice.
- 6 All the Private Secretaries to the Hon'ble Judges.
- 7 The Registrar General/ Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Statistics and Review)/ Registrar (Judicial) / Registrar (Protocol and Hospitality)/ Registrar (Computers)/ Registrar (Infrastructure and Maintenance)/ Registrar (Administration) and Secretary to Hon'ble the Chief Justice.
- 8 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 9 The Central Project Co-ordinator of this office, with a request to web-host the notification on the official website of the High Court.
- 10 The Director, Karnataka Judicial Academy, Bengaluru.
- 11 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 12 The Director, Karnataka Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 13 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 14 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 15 The Deputy Secretary, Permanent Secretariat to Juvenile Justice Committee, High Court of Karnataka, Bengaluru.
- 16 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 17 The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
- 18 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.

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- 19 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 20 The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 21 The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/DJBS/A&IB/DJA Branches of this office.
- 22 Spare copies.

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